

**'nauUioristj manufacture of drugs by
German Remedies**

815. SHRI HUSEN DALWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact that German Remedies did not have any authority under the (D&R) Act for the manufacture of Comlamina Retard Tablets and obtained COB licence; the basis of Comlamina plain tablets for which the company possess registration with OGTD;

(b) whether it is also a fact that this company applies for re-endorsement of capacity of this item under 1982 Policy, if so, what was the original capacity, licence number and what is the capacity endorsed;

(c) whether it is also a fact that this company has installed huge plant and machinery without the permission of Government and created unauthorised capacity; if so, what was its original total?

Inj machinery and what is the present value, and

Whether any verification was done in regard to plant and machinery before allowing re-endorsement of capacity; if so, what are the details in this regard and if not, what are the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) M/s German Remedies hold DGTD registration granted in July, 1966 and industrial expansion granted in April 1973 for manufacture of Comlamina tablets, which are based in bulk Xantinol Nicotinate. Comlamina retard is the name given to tablets of higher strength of the same bulk drug. Comlamina retard tablets is covered under Industrial Licence No. IL S 21(77) dated 1st February, 1977 within the composite capacity of 1335 lakhs per annum. Its capacity has been re-endorsed corresponding to the bulk drug requirement of 9988.15 kgs. per annum under the Policy of re-endorsement of capacity of April 1982.

(c) According to the company, the original value of the bulk drug plant was Rs. 6.95 lakhs. The value as on 31st December, 1983 was 78.83 lakh rupees. Similar

796 RS—8

information in respect of formulation plant has not yet been received and without analysis of complete information, it cannot be concluded whether the company has installed plant and machinery substantially in excess of the permissible levels.

(d) Verification of Plant and Machinery has not been done since the Policy of Re-endorsement of Capacity does not envisage such verification.

Import of Raw Materials by German Remedies

816. DR. MOHD. HASIM KIDWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 933 given in Rajya Sabha on the 7th May 1984 regarding price of stilphenoxol and state:

(a) whether it is a fact that German Remedies are importing most of the raw materials from their principals and

ports not only involve over-invoicing but also involve payment of commissions to the foreign National Managing Director of the company;

(b) since when the Managing Director is in India and when he is expected to leave the country;

(c) what is the commission earned details of activities by this foreign national during the last three years, year-wise; and

(d) what are the imports of this company from their principals and their associates during the last three years, year-wise with name of items, quantity of each, CIF price of each consignment?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) A statement showing the imports of raw materials made by M/s. German Remedies Limited from their principals and others during the last three years, year-wise is attached. No instance of over-invoicing has come to the notice of my Ministry.

(b) Mr. HJ Voss is with M/s. German Remedies Limited since 20th January, 1953, his term of appointment expired on 1st April, 1984 and is yet to be further extended by the Department of Company Affairs.

(c) Information regarding any commission earned and the activities from which it was earned during the last three years, year-wise is being collected and would be laid on the table of the Rajya Sabha.

Statement

Sl. No.	Name of the Raw Materials	Source of import	Quantity imported kg.	CIF Value Rs.
1	2	3	4	5
1981 :				
1	Androstanolone	Hess & Co., West Germany	200	15,98,496
2	Fluocortolone & Fluocortolone Caproate	Hess & Co., West Germany	10	6,39,343
3	Nor Ethisterone	"	100	18,08,719
4	Nor Ethisterone Acetate BP	"	54	9,65,210
5	Nor Ethisterone BP	"	15	27,084
6	Norgestrel	Hess & Co., West Germany	23	15,88,096
7	Ethinyl Oestradiol	"	1	21,925
8	Cortex Frangulae	"	4000	67,092
9	Oestradiol Valerate	Hess & Co., West Germany	7	1,98,418
10	Dipyridamole	Laboratories Fher, Spain & others	1670	54,93,371
11	Hyoscin-N-Butylbromide	"	145	13,51,188
12	Orciprenaline Sulphate	Kruid Gmbh, West Germany	458-249	10,96,166
13	Pyridin-2-aldehyde	Anasco Gmbh, West Germany	200	2,14,012
14	Soluble Casein	Beecham Wulffing Gmbh & Co. KG, West Germany (Collaborator)	3000	1,69,560
15	Oxyfedrine Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	200	26,95,591
16	Isothipendyl Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	20	58,364
17	Papaverin Hcl.	Medimpex, Hungary & Recordatti, Italy	200	76,026
18	Pip izethate Hcl.	Chemiewerk Homburg West Germany (Collaborator)	450	6,28,600

1	2	3	4	5
19	Xipamid	"	200	7,11,595
20	Butinol Solution 55%	BASF, West Germany	123360	37,38,962
21	Imidazole	Nordmark Werke GmbH, West Germany (Collaborator)	1000	79,073
22	Pancreatin 8 x NF	Knoll A.G./Nordmark Werke GmbH, West Germany (Collaborator)	550	1,54,171
23	Stomach Extract (30 PU/gm)	"	650	1,00,348
24	Stomach Extract (75 PU/gm)	"	300	90,156
25	3,4,5-Trimethoxy Benzaldehyde	Oce Andeno B.V. Holland	2000	3,25,897
26	Vitamin B6	Roche/E.Merck, West Germany	800	2,79,788
27	Theophylline IP/BP	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	18000	5,28,514
1982 :				
28	Androstanolone	Hess & Co., West Germany	100	782,473
29	Cortex Frangulae	"	19000	373,473
30	Estradiol Valerate	Hess & Co., West Germany	75	207,614
31	Ethinyl Estradiol IP/BP/USP	"	1	21,478
32	Fluocortolone	"	4	254,781
33	Fluocortolone Caproate	"	4	254,781
34	Hydroxy Progesterone Caproate	"	50	453,660
35	Nor Ethisterone BP	"	89	1,476,334
36	Nor Ethisterone Acetate	"	1	16,430
37	Nor Ethisterone Acetate	Hess & Co., West Germany	86	1,430,207
38	Norgestrel	"	18	1,291,730
39	Dipyridamole	Laboratories Fher, Spain	1990	6,674,702
40	Hyoscin-N-Butylbromide	"	290	2,832,891
41	Orciprenaline Sulphate B.P. (I)	Keitel GmbH, West Germany	440	1,091,027

1	2	3	4
42	Oxedrine Tartrate	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	35 37,658
43	Pyridine-2-Aldehyde	Anasco GmbH, West Germany	400 167,890
44	Guscin	Beecham Wulfin GmbH & Co. XG, West Germany (Collaborator)	4000 259,755
45	Digoxin BP/IP	Galenus Chemicals GmbH, West Germany	1 48,676
46	Isotipendyl Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	180 558,215
47	Oxyfedrine Hcl.	"	190 1,400,305
48	Papaverine Hcl.	Medimpex, Hungary & Recordatti, Italy	100 36,172
49	Pipecothate Hcl.	Chemiewerk Homburg, West Germany (Collaborator)	550 800,859
50	Xipamid	Chemiewerk Homburg, West Germany (Collaborator)	100 371,263
51	Butinol Solution 55%	BASF, West Germany	103740 3,439,234
52	Imidazole	Nordmark Werke GmbH, West Germany (Collaborator)	3500 304,114
53	Pancreatin 8 NF	Xaoli A.G./ Nordmark Werke GmbH, West Germany (Collaborator)	300 88,163
54	Stomach Extract (75 PU/gm)	"	500 153,525
55	Stomach Extract (30 PU/gm)	"	300 88,163
56	3,4,5-Trimethoxy Benzaldehyde	Once Andeno B.V., Holland	7000 1,941,172
57	Vitamin B6	Roche/E. Merck West Germany	975 353,627
58	Vitamin B12	Roche, Switzerland; Medimpex, Hungary	4 175,827
59	Theophylline	Boehringer Ingelheim Zentrale GmbH, West Germany (Collaborator)	31000 2,768,945
1983: 60	Estradiol Valerate	Hess & Co.,	3 130,267

1	2	3	4	5
61	Ethinyl Estradiol IP BP/SUP	Hess Co' West Germany	3	66,741
62	Fluocortolone	"	4	261,212
63	Fluocortolone G-proute	"	2	132,349
64	Hexoxy Progesterone G-proute	"	180	1,351,795
65	Nor-Ethisterone BP	"	115	1,971,678
66	Nor-Ethisterone Acetate	"	5	84,578
67	Norgestrel (M-20)	"	31	2,271,645
68	Tonoterax-Erythrate	"	18	95,001
69	Dipridamide	Laboratorios Fler, Spain	1300	4,491,660
70	Hypocine-N-Bupthronide	"	200	2,109,574
71	Orciprenaline Sulphate BP(1)	K. J. J. Co. Ltd, West Germany	150	351,614
72	Oxodrine Tartrate	Bachinger Ingelheim Zentrale West Germany	20	22,333
73	Pyridine-2-Aldehyde	Arasco G. J. H. West Germany	1,0	152,161
74	Curtin	Berch in Welling GmbH, & Co. KG West Germany	50,00	530,101
75	Digoxin BP/HP	Chemie Gleimlich GmbH, West Germany	1	1,011,112
76	Isohippuric Acid	Chemie werk Homburg West Germany	170	542,179
77	Oxyfedrine Hcl.	"	200	3,753,007
78	Papaverine Hcl.	Medimpex, Hungary & Recordati, Italy	200	53,731
79	Pipazethate Hcl.	Chemiewerk Homburg, West Germany	450	674,121
80	Xipamid	"	130	431,504
81	Pancreatin 8 NF	Knoll AG/Nordmark Werke GmbH West Germany	450	151,763
82	Stomach Extract (75 PU/gm)	"	50	19,703
83	Stomach Extract	Knoll AG/Nordmark Werke GmbH, West Germany	450	134,003
84	3,4,5-Trimethoxy Benzaldehyde	Dee Anck no B.V. Holland	1000	214,362

1	2	3	4	5
85	Vitamin B6	Roche/E. Merck, West Germany	1000	362,145
86	Theophylline	Boehringer Ingelheim Zentrale GmbH, West Germany	33000	2,541,275
87	Theophylline from		6000	450,088
88	Theophylline from China			
89	Androstanojone	Hest & Co., West Germany		790,839
90	Cortex Frangulae		11000	383,869

Spctial Tribunals for Rehabilitating Bonded Labour

817. SHRI SANTOSH KUMAR SAHU:
Will the Minister of LABOUR AND RE-
HABILITATION be pleased to state:

(a) whether Government of India are considering any proposals to set up special Tribunals in problem-prone areas for identifying and rehabilitating the bonded labour in various parts of the country; and

? (b) if so, the details regarding the =cop_e and extent of their functioning with special reference to the child labour and their rehabilitation?
by formulators can be drawn.

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND REHA-
BILITATION (SHRI DHARMAVIR)-
(a) No, Sir.

(b) Does not arise.

Verification of Membership of Trade Unions

818. SHRI CHIMANBHAI MEHTA:
Will the Minister of LABOUR AND RE-
HABILITATION be pleased to state:

(a) what are the critaria, rules and procedures for the verification of membership of various trade unions, federations, asso-

ciations of the Public and Private Sector Undertakings, Government employees of the country;

(b) when the last verification was made of such' membership;

(c) what are the details in this regard;

(d) when the fresh verification is likely to take place;

(e) whether Government . contemplate any change in the verification rules and criteria, and

(f) if so, the details thereof and not, what are the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND RE-
HABILITATION (SHRI DHARMAVIR):
It is presumed that the question relates to the verification of membership of Central Trade Union Organisations

00 to (f) Verification of membership of these Organisations as on 31st December, 1980 conducted on the basis of the procedure contained in the letter dated 6th October, 1981 (copy enclosed) has since been complied. [See Appendix CXXXI, Annexure No. 19]. The results are tender finalisation. Preparations are under way for commencing the process of new verification of membership as on 31st